

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.452/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Malimo Banadurga Construction Pvt.Ltd. -Vs- Registrar of Companies, Odisha, Cuttack	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWA, Adv }
2. BINAY KUMAR UPADHYAY, Adv }

Vehlon

[Signature]
10/11/17
[Signature]
10/10/17

ORDER

The Ld. Counsel for the petitioner is present.

The petitioner has filed this petition under Section 252(3) of the Companies Act, 2013 for restoration of the Company's name.

Let the notice be issued against the Registrar of Companies, Odisha for submission of detailed report within 3 weeks with a copy in advance to the petitioner.

The petitioner is directed to serve a copy of this order on the Registrar of Companies, Odisha and file the affidavit of service within seven days from the date of this order.

List on 16-11-2017.

[Signature]
(Jinan KR)
Member(J)

[Signature]
(Vijai Pratap Singh)
Member(J)